

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 28-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 500/2013 (SUMMONS)		Thimmakka Vs Munithayamma	K.Santhosh kumar
2	O.S. 1856/2015 (SUMMONS) IA/1/2015		Manjunath N Vs Krishnareddy K C	
3	Misc 26/2018 (SUMMONS)		Rajanna Vs Hanumaiah	
4	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
5	O.S. 244/2019 (SUMMONS) IA/1/2019		Bhadraiah Vs Krishna Murthy M	M R S
6	O.S. 942/2020 (SUMMONS) IA/1/2020 IA/2/2020		MANJULA Vs KEMPEGOWDA	CHALAPATHI
<u>12:00 P.M - 1:00 P.M</u>				
CROSS EXAMINATION OF DW				
7	O.S. 1161/2014 (EVIDENCE.) IA/1/2014		Francis Vs Theresamma	M J Alva
CROSS EXAMINATION OF PW				
8	O.S. 118/2014 (EVIDENCE.) IA/1/2014		Theresamma Vs Rayappa	R. Shyama
9	O.S. 1226/2014 (EVIDENCE.) IA/1/2014		Vishwanath T N Vs Lakshmana	Nagaraj
10	O.S. 1346/2014 (EVIDENCE.) IA/1/2014		Mangalamma H Vs Venkatesh H	A J B
11	O.S. 477/2019 (ARGUMENTS.) IA/1/2019		Jayamma Vs Narayanappa	A C S
<u>3:00 P.M - 4:00 P.M</u>				
12	O.S. 355/2018 (ISSUES.) IA/1/2018		Munegowda D R Vs Munireddy	S Shaker Shetty
13	O.S. 1263/2018 (ISSUES.) IA/1/2018		Byamma Vs Venkatamma	Babu

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14	O.S. 1654/2018 (ISSUES.) IA/1/2018		MUNINARAYANAPPA Vs PATALAPPA	JAGANNATH
DRAFT ISSUES				
15	O.S. 1498/2017 (ISSUES.) IA/1/2017		Shivanna G M Vs Krishna Reddy	Arun Sambrani
16	O.S. 561/2020 (ORDERS.) IA/1/2020 IA/2/2020		Sumarani Vs Pushplatha B H	DHANANJAYA.P.R.
Cases listed below are adjourned due to Covid 19				
17	O.S. 1670/2019 (SUMMONS) IA/1/2019	26-11-2020	Kusthar Jan Vs Choti Jan	P S
AWAIT SUMMON/NOTICE				
18	EX 69/2019 (SUMMONS)	26-11-2020	Madava B T Vs Siddamma	Shivashankar
19	O.S. 1841/2019 (SUMMONS)	26-11-2020	Andhra Bank, Rep. by its Branch Manager Gopala Krishna N Vs M/s Angels Beauty World	S Venkatesha Shastry
20	O.S. 1895/2019 (SUMMONS) IA/1/2019	26-11-2020	Srinivas G Vs Malamma	L Suresh
SUMMONS				
21	O.S. 728/2020 (SUMMONS) IA/1/2020	26-11-2020	KAVERAPPA Vs KALAMMA	RAJENDRA PRASAD V
22	O.S. 756/2020 (SUMMONS)	26-11-2020	UMESH PRASAD SINGH Vs NARAYANASWAMY	UMESH PRASAD SINGH
23	O.S. 836/2020 (SUMMONS) IA/1/2020	26-11-2020	GIRIDHARA H N Vs NARAYANA SWAMY H A	N LOKANATH SINGH
24	M.C. 108/2019 (NOTICE)	26-11-2020	Naveen M Vs Roopa K G	Balan and Asso.
MEDIATION				
25	M.C. 103/2019 (A.D.R)	26-11-2020	Parool Didwania Vs Tarun Misra	B S Lavanya
CROSS EXAMINATION OF DW				
26	O.S. 480/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Chandrappa H V Vs Nagaraj H V	V Venkataramareddy
CROSS EXAMINATION OF PW				

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27	O.S. 1959/2014 (EVIDENCE.)	07-12-2020	Narayana Swamy M Vs Maxworth Realty India Ltd. Rep. by Chairman and Managing Director Keshava K	V B Shivakumar
FURTHER EVIDENCE FOR PLNTF				
28	O.S. 216/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Mohan Kumar A Vs Achappa G S	Sheshagiri K T
PLNTF EVIDENCE				
29	O.S. 229/2015 (EVIDENCE.)	07-12-2020	Krishna Bhat K Vs Kempamma	K Srikrishna
30	O.S. 1518/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	08-12-2020	GEETHA DEVENDRA Vs AMARNATH REDDY	N. RAGHU
PLNTF EVIDENCE				
31	O.S. 897/2017 (EVIDENCE.) IA/1/2017	08-12-2020	Shamanna Vs Chikkappaiah	M/s Mylaraiah Associates
32	O.S. 1127/2017 (EVIDENCE.) IA/1/2017	08-12-2020	Prathap T V Vs Ramesh B	S K V
33	O.S. 1241/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	08-12-2020	Maheshamma Vs The Chief Secretary The Government of Karnataka Vidhana Soudha Bangalore	
34	O.S. 1764/2017 (EVIDENCE.) IA/1/2017	08-12-2020	Deepu Vs Yallamma	B R Prakash
35	O.S. 143/2018 (EVIDENCE.) IA/1/2018	08-12-2020	Chikkaramaiah Vs Doddaramaiah H K	B M Akandeswara
36	O.S. 1821/2014 (SUMMONS) IA/1/2014	15-12-2020	Lakshman Reddy K Vs Sunandamma	P R Harish
NOTICES				
37	O.S. 1532/2014 (SUMMONS) IA/1/2014	15-12-2020	Gurumurthy Vs Chikka Munivenkatappa	Prakash T H
PAPER PUBLICATION				
38	O.S. 337/2013 (SUMMONS) IA/1/2013 IA/2/2013	15-12-2020	Honnamma Vs Venkataramanappa	Anil Kumar
STEPS				

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39	O.S. 778/2012 (SUMMONS) IA/1/2012	15-12-2020	M.H.Neelamma Vs K.M.Krishna Reddy	H.V.RAMACHANDRA
40	O.S. 908/2012 (SUMMONS) IA/1/2012	15-12-2020	chikka Akkamma Vs Bachegowda	Malluraiah
41	O.S. 1038/2013 (SUMMONS) IA/1/2013	15-12-2020	Anusuya Vs Krishnappa.D.M	H.Ramachandra
42	O.S. 884/2014 (SUMMONS) IA/1/2014	15-12-2020	Shanthakumar R Vs Rathnakumari	G A V
43	O.S. 201/2015 (SUMMONS) IA/1/2015 IA/2/2015	15-12-2020	Master Uday rep by his mother Geetha Vs Srinivas M	
44	O.S. 700/2015 (SUMMONS) IA/1/2015	15-12-2020	Manjula Vs Venkatalakshamma	
AWAIT SUMMON/NOTICE				
45	O.S. 778/2015 (SUMMONS) IA/1/2015	16-12-2020	Thriveni Vs Hanumanthappa	K N A
46	O.S. 1134/2017 (SUMMONS) IA/1/2017	16-12-2020	Prema P S Alias Premavathi Vs Sonne Gowda	Geeth M
47	O.S. 1470/2017 (SUMMONS)	16-12-2020	Nagarathna Vs Narasimha Reddy V	
48	O.S. 380/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	16-12-2020	Prasanna Vs Kanakamma, Rep by GPA Holder Yadavakrishna K	PRAKASH T HEBBAR
PAPER PUBLICATION				
49	O.S. 1545/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-12-2020	Mahesh B S Vs Doddaiah	Harish Kumar P.R.
STEPS				
50	O.S. 1086/2015 (SUMMONS)	16-12-2020	Shanthakumari Vs Narayanaswamy C	B. LAKSHMIKANTHAPPA
51	O.S. 1399/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-12-2020	Shashikumar R Vs Ramaiah	K R Puttaraju
WRITTEN STATEMENT				

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52	O.S. 1444/2015 (SUMMONS) IA/1/2015 IA/2/2015	16-12-2020	Kum Kavana, Rep. by Mother as natural Guardian Sumithra Vs Biddaih	N Ravishankar
AWAIT SUMMON/NOTICE				
53	O.S. 381/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	17-12-2020	Jayaramegowda M K Vs Kanakamma, Rep. by GPA holder K Yadavakrishna	PRAKASH T.HEBBAR
54	O.S. 1824/2018 (SUMMONS) IA/1/2018	17-12-2020	Venkateshappa Vs Prakash K	D C Jagadeesh
55	R.A. 113/2018 (SUMMONS) IA/1/2018	17-12-2020	RAJANNA D M Vs JANARADHANA R	M B Chandra Chooda
56	O.S. 1226/2019 (SUMMONS) IA/1/2019	17-12-2020	Muniyappa Vs Lakshmamma	MUNIRAJU K N
57	EX 68/2019 (SUMMONS)	17-12-2020	Sadananda M Vs Devaraju E	Amar Babu
OBJECTION ON IA				
58	O.S. 391/2018 (SUMMONS) IA/1/2018	17-12-2020	Shashikala Vs Subbamma	R Lokesh
STEPS				
59	O.S. 1038/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-12-2020	Murali V alias Muralidhar Vs Muniyappa R	H M
60	M.C. 147/2019 (SUMMONS)	17-12-2020	Abhijeet Kuman Singh Vs Priyanka Singh	Govindaraju M
SUMMONS				
61	O.S. 1137/2018 (SUMMONS) IA/1/2018	17-12-2020	Padmavathi P Vs Venkatamma	M T Nanaiah
62	O.S. 1400/2019 (SUMMONS) IA/1/2019	17-12-2020	Sampangirama Chari Vs Chikkarama Chari	C S S

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11:00 A.M - 12:00 P.M				
1	O.S. 936/2020 (HEARING) IA/1/2020		MUNIRAJU Vs GOPALA KRISHNA	SHIVA SHARANAPPA
2	O.S. 943/2020 (HEARING) IA/1/2020		NAGARAJ G N Vs RAMAIAH	P SURESH
3	O.S. 553/2015 (ISSUES.) IA/1/2015		Somashekar T R Vs Maheshwari	K.N. DAYALU ASSOCIATES
4	O.S. 1423/2015 (ISSUES.) IA/1/2015		Govindaraj Vs Chinnaswamy K	KUMAR and KUMAR ADVOCATES
ADDL. ISSUES				
5	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
6	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
7	O.S. 930/2005 (ARGUMENTS.) IA/1/2005		SHANTHAMMA Vs SAROJAMMA	MALLURIAH PMNS D1 TO 8
8	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA Vs GOVINDAPPA	CHANDRASHEKARA REDDY
9	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
10	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
11	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A Vs The State of Karnataka Revenue Department	G Papi Reddy
12	O.S. 246/2018 (JUDGMENTS) IA/1/2018 IA/2/2018		Manjula G Vs Yellappa C	G Kishore Kumar
13	O.S. 1301/2018 (JUDGMENTS) IA/1/2018		Vishal B N Vs Vanitha Nagaraj	S T P

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14	O.S. 93/2019 (JUDGMENTS)		Usha Anand Salian Rep by her GPA holder Vs Ravi R	G T R
15	M.A. 5/2020 (JUDGMENTS) IA/1/2020		Muniraju T R Vs Gopalakrishna V alias Gopala Krishnan V	C. SHANKAR REDDY
16	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
17	M.A. 61/2020 (ORDERS.) IA/1/2020		IGNASI MUTHU Vs VIBINA B V	VIKAS M
3:00 P.M - 4:00 P.M				
18	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
19	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
20	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma Vs Anjinappa	H.M.Govindaraju
21	O.S. 1693/2013 (ARGUMENTS.) IA/1/2013		Jayamma Vs Muniyappa	P Raja Reddy
22	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
23	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
24	O.S. 1074/2015 (ARGUMENTS.) IA/1/2015		Mallesh Kumar Vs Gangadhar G H	Shekarappa
25	O.S. 1146/2015 (ARGUMENTS.) IA/1/2015		Satish R Shet Vs Kasturi	M J A
26	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
27	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B Vs Batyappa	Ravi H S

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28	O.S. 1187/2017 (ARGUMENTS.)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
29	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
30	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH
31	O.S. 1534/2018 (ARGUMENTS.)		RAMANJINAPPA Vs THE DEPUTY COMMISSIONER	M S H
32	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
ARGUMENTS				
33	Misc 99/2008 (ARGUMENTS.) IA/1/2008 IA/2/2008		RAVINDRANATH Vs S.M.VIJAYALATHA	N.NAGARAJ
34	Misc 100/2008 (ARGUMENTS.)		M.R. AMARNATH Vs S.M. VIJAYALATHA	B.H. JAGADESH
Cases listed below are adjourned due to Covid 19				
35	O.S. 139/1994 (SUMMONS)	19-12-2020	Doddapapamma and Others Vs Bilakahalli Munivenkatappa	
36	O.S. 8/1997 (SUMMONS)	19-12-2020	H. PUTTIAIAH Vs G. SIDDAPPA	K.V.J. L.G.
37	O.S. 2321/2007 (SUMMONS) IA/1/2007	19-12-2020	ASIA BEE Vs CHOTE SAB @ SYED KAREEM	A.G. NAGRAJ R.MANJUNATHA REDDY
38	O.S. 2388/2007 (SUMMONS) IA/1/2007	19-12-2020	VENKATAMMA Vs VENKATARAMANAPPA	N.R. NAIK KV
39	O.S. 1738/2014 (SUMMONS) IA/1/2014	19-12-2020	Gangananjaiah H N Vs Muniyamma	Anjaneya A B
40	O.S. 653/2015 (SUMMONS) IA/1/2015 IA/2/2015	19-12-2020	Akkayamma Vs Seekamma alias Cheekamma	G S PRASAD REDDY

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41	O.S. 1577/2017 (SUMMONS) IA/1/2017 IA/2/2017	19-12-2020	Shashikala Vs Venkatamma	
42	R.A. 72/2017 (SUMMONS) IA/1/2017	19-12-2020	Subramani Vs Ashoka Murthy	Prasad Rddy G.S. Prasad Reddy G.S
43	M.C. 228/2017 (SUMMONS)	19-12-2020	Veeresh Kumar Vs Chandrakala	K.JAGADEESHA
44	M.C. 240/2017 (SUMMONS)	19-12-2020	Sunil Kumar Vs Pooja	
45	O.S. 1709/2017 (SUMMONS) IA/1/2017	19-12-2020	Gangappa Vs Mahadevamma	
46	O.S. 1718/2017 (SUMMONS) IA/1/2017	19-12-2020	Muthyalamma Vs Muniakkayamma	
47	R.A. 2/2018 (SUMMONS) IA/1/2018	19-12-2020	Theresa Vs Krishnamurthy P O	Vinay
48	O.S. 116/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-12-2020	Gangamma Vs Prakash L	Rajkumar M
49	Misc 11/2018 (SUMMONS)	19-12-2020	Muniyappa Vs Kamakshamma	
50	O.S. 136/2018 (SUMMONS) IA/1/2018	19-12-2020	Kishan Manik H V Vs Yogesh L	L T Gopal
51	FDP 5/2018 (SUMMONS) IA/1/2018	19-12-2020	Somashekar Vs Govindaraju	BOJA RAJ
52	R.A. 10/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-12-2020	Dyavanna Vs Rajanna	
53	R.A. 14/2018 (SUMMONS)	19-12-2020	Muniyamma, Since dead by her LRs. Thotlappa, Rep. by Beeramma Vs Munichowdappa	K V S
54	EX 17/2018 (SUMMONS)	19-12-2020	Bhuvaneshwari M Vs Jayamma	S M G

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55	R.A. 40/2018 (SUMMONS)	19-12-2020	Muniyamma Vs Venkatagiriappa	
56	O.S. 613/2018 (SUMMONS) IA/1/2018	19-12-2020	Radha Vs Shankar Narayan	Sowmya K
57	O.S. 700/2018 (SUMMONS)	21-12-2020	Canara Bank, Rep by Lloyd Xavier Raja Vs Srinivasa D	R A Mohan
58	O.S. 776/2018 (SUMMONS)	21-12-2020	Venkataramanappa Vs Nagamma	T.V.Tajpeer
59	O.S. 972/2018 (SUMMONS) IA/1/2018	21-12-2020	Munivenkatamma Vs Muniyappa	M S Helawar
60	O.S. 979/2018 (SUMMONS) IA/1/2018	21-12-2020	Beerappa Vs Venkatesh	Mylaraiah Associates
61	O.S. 1064/2018 (SUMMONS)	21-12-2020	Annemma Vs Venkateshappa	B Lakshmikantappa and H V Nataraja
62	Misc 102/2018 (SUMMONS) IA/1/2018	21-12-2020	Muniratnamma Vs Ramesh	P N Varadaraja
63	O.S. 1196/2018 (SUMMONS) IA/1/2018	21-12-2020	Bindu H Vs Vijayashanthi Prakash D	G Veerendra Babu
64	O.S. 543/2015 (HEARING) IA/1/2015	21-12-2020	Ravichandran N Vs Ashrafunnisa	K.N.KRISHNA RAO
65	O.S. 215/2020 (HEARING) IA/1/2020 IA/2/2020	21-12-2020	SYED NASEERUDDIN Vs NAZEEMA KHANAM ALIAS NAZEEMA BEGUM	L KUMARGURU
66	O.S. 681/2020 (HEARING) IA/1/2020	21-12-2020	NARASIMHA MURTHY K Vs NAGARAJ M	VENKATESH PRASAD K
67	O.S. 736/2020 (FIRST HEARING) IA/1/2020	21-12-2020	PILLAMMA Vs BADHRAPPA	PRAKASH MURTHY
68	O.S. 1598/2019 (APPEARANCE OF PARTY)	21-12-2020	Malini K Vs Muniyappa	Vinaykumar Ravoor
69	Misc 140/2018 (SUMMONS) IA/1/2018	22-12-2020	Shashikala Vs Ravikumar	Govinde Gowda

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70	O.S. 1314/2018 (SUMMONS) IA/1/2018	22-12-2020	Tejashwini Vs Shivanna Gowda M	V Vishwanath
71	O.S. 1325/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-12-2020	Venkataramanan, Rep. by his GPA Holder Gowri V Vs Bhuvaneshwari D	A Vishwanatha
72	EX 71/2018 (SUMMONS)	22-12-2020	Chandrashekar K Vs Yellamma	N Sridhar
73	O.S. 1515/2018 (SUMMONS) IA/1/2018	22-12-2020	Muniyappa Vs Krishnamma	P A V
74	O.S. 1555/2018 (SUMMONS) IA/1/2018	22-12-2020	Nandini S Vs Suresh Gowda	Roshan M C
75	O.S. 1563/2018 (SUMMONS) IA/1/2018	22-12-2020	Narayanappa Vs Lakshmaiah	V.K.RANJANI.
76	O.S. 1626/2018 (SUMMONS) IA/1/2018	22-12-2020	Mayanna T G Vs Nanjundaiah T G	R M S
77	O.S. 1686/2018 (SUMMONS) IA/1/2018	22-12-2020	MUNINANJAMMA Vs RAMAIAH C	N.MANJUNATHA
78	O.S. 1722/2018 (SUMMONS) IA/1/2018	22-12-2020	MUNIRAJU A Vs MUNIYAMMA	K S
79	O.S. 1841/2018 (SUMMONS) IA/1/2018	22-12-2020	DAMODARAN K Vs SHANKAR GOWDA PATIL	M Ramaswamy
80	O.S. 1845/2018 (SUMMONS) IA/1/2018	22-12-2020	GOPAL D M Vs MAMATHA	S Kalyan Basavaraj
81	Misc 210/2018 (SUMMONS) IA/1/2018	22-12-2020	Hanumappa Vs Venkatamma	Varalakshmi M
82	O.S. 1914/2018 (SUMMONS) IA/1/2018	22-12-2020	MANJULAMMA Vs VENKATARATHNAMMA	RAMESH L
83	O.S. 24/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-12-2020	Choudary K R Vs Gafoor Baig	S S
84	O.S. 62/2019 (SUMMONS) IA/1/2019	22-12-2020	Madduramma Vs Muniyamma	Arun Kumar S

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85	Misc 12/2019 (SUMMONS) IA/1/2019	22-12-2020	RAMAKKA Vs HOTTEMUNIYAPPA	A N J
86	O.S. 121/2019 (SUMMONS) IA/1/2019	22-12-2020	Shivanna Vs Nagarajappa	Kantharaja
87	O.S. 136/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-12-2020	ULLAS Vs SHESHADRI @ SRINIVAS	N Mylarigowda
88	O.S. 1002/2019 (SUMMONS) IA/1/2019	22-12-2020	Sujathamma Vs Munegowda	Z L C
89	M.C. 146/2020 (SUMMONS) IA/1/2020	22-12-2020	GOVINDARAJ S M Vs ASHA H V	HONAVA LAW CHAMBERS
90	O.S. 780/2020 (SUMMONS) IA/1/2020	22-12-2020	RAMAKKA Vs KRISHNAPPA	HARISH M P
91	O.S. 830/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-12-2020	GIRISH S L Vs NANDINI	NARASIMHARAJU
92	M.C. 132/2020 (NOTICE)	22-12-2020	PRAYAGA PRASANTA KUMAR Vs ANUSHA PRAYAGA	R REKHA
93	O.S. 823/2020 (NOTICE) IA/1/2020	22-12-2020	RAMANNA Vs VIJAYENDRA H A	K Suresh
94	O.S. 497/2005 (HEARING) IA/1/2005	22-12-2020	SHARADA BUILDERS AND DEVELOPERS Vs HANUMAPPA SO. LINGAPPA SINCE DBY LRS..	G.R. ANANTHARAM GNR
95	O.S. 189/2007 (HEARING) IA/1/2007	22-12-2020	Y A YASHASHWINI Vs N A GOPALAKRISHNA GOWDA	K.V. RAMACHANDRA
96	O.S. 1950/2008 (HEARING)	22-12-2020	MUNIRATHNAMMA Vs KRISHNAPPA	CHANDULAL
97	O.S. 436/2009 (HEARING) IA/1/2009	22-12-2020	CHIKKAMUNIYAPPA Vs RAJANNA	M.D.BASAVANNA EXPARTE
98	O.S. 658/2009 (HEARING) IA/1/2009	22-12-2020	KRISHNAPPA Vs GOWRAMMA	H.V.RAMACHANDRA
99	O.S. 826/2009 (HEARING) IA/1/2009	22-12-2020	VENKATESH Vs AKKACHAMMA	L.GOPALA GOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
100	O.S. 124/2010 (HEARING) IA/1/2010	22-12-2020	NARAYANAPPA Vs NARAYANAMMA	V.THAMMAREDDY
101	EX 26/2010 (HEARING)	22-12-2020	M.C.ANANDKUMAR Vs SRI.SYED USMAN @ CHOTU SAB	K.VARADARAJAN CRG
102	O.S. 740/2010 (HEARING) IA/1/2010	22-12-2020	VENKATALAKSHMAMMA Vs YELLAMMA AND OTHERS	SOUTHEREN LAW ASSOCIATES NARAYANA SWAMY
103	O.S. 1782/2013 (HEARING) IA/1/2013	22-12-2020	Puttamma Vs Munithayamma	V Manjunatha
104	O.S. 542/2015 (HEARING) IA/1/2015	22-12-2020	Nanda Kumar N Vs Mohammed Yousuff	K.N.KRISHNA RAO
105	O.S. 894/2005 (EVIDENCE.) IA/1/2005	23-12-2020	C RAMAICH Vs R NARAYANAPPA	S. SREENIVASULU REDDY CR
106	O.S. 797/2009 (EVIDENCE.) IA/1/2009	23-12-2020	S GEETHA Vs C MANJUNATH	
107	O.S. 287/2013 (EVIDENCE.) IA/1/2013	23-12-2020	Prabhakar Vs Manjula.B.R	Y.N.Sathyanarayana Rao
108	O.S. 605/2013 (EVIDENCE.) IA/1/2013	23-12-2020	Srinivas.V Vs Hanumakka	M.Rajanna
109	O.S. 979/2013 (EVIDENCE.) IA/1/2013	23-12-2020	Ammayamma Vs Mahaboob Sharif alias Khal Sab	Ramesh Adithya
110	O.S. 2076/2014 (EVIDENCE.) IA/1/2014	23-12-2020	Muniyamma Vs Muniyappa	K.SHIVASHANKAR
111	O.S. 80/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	23-12-2020	Gopal B C Vs Sree Sarv Siddhi Vinayaka Temple	LEGALAXIS
112	O.S. 204/2015 (EVIDENCE.) IA/1/2015	23-12-2020	Krishna M Vs Dilshad Begum	
113	O.S. 366/2015 (EVIDENCE.) IA/1/2015	23-12-2020	Lakshmaiah B N Vs Nallammal	NARASIMHARAJU
114	O.S. 826/2015 (EVIDENCE.) IA/1/2015	23-12-2020	Thulasamma Vs Krishna Murthy G	SOMASHEKARAI AH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
115	O.S. 2010/2015 (EVIDENCE.) IA/1/2015 IA/2/2015 IA/3/2015	23-12-2020	Lingappa Vs Ramasanjeevaiah	A.C. ASSOCIATES
116	O.S. 562/2017 (EVIDENCE.)	23-12-2020	Shakirunnisa Vs Gulab Jan	BOJARAJ
117	O.S. 1757/2017 (EVIDENCE.) IA/1/2017	23-12-2020	Mohan Reddy K.N. Vs Souramma	
118	Misc 1/2018 (EVIDENCE.)	23-12-2020	Pushpa Vs Nandeesh T M	H V R
119	Misc 9/2018 (EVIDENCE.)	23-12-2020	Kumuda Vs Venkataramaiah	V Venkataram Reddy
120	O.S. 149/2018 (EVIDENCE.) IA/1/2018	23-12-2020	Sunandamma Vs Yellappa	M Hareesha
121	EX 18/2018 (EVIDENCE.)	23-12-2020	Alamelu Thathachar Vs Hanumantha Sa H N	H M D
122	O.S. 1231/2018 (EVIDENCE.) IA/1/2018	23-12-2020	RAMAKRISHNA D Vs LAKSHMAMMA	G.M.RAMA MURTHY
123	O.S. 1735/2018 (EVIDENCE.) IA/1/2018	23-12-2020	Munivenkatamma Vs Sonnappa	Malluraiah
124	O.S. 838/2019 (EVIDENCE.) IA/1/2019	23-12-2020	Narayanappa Vs Venkatesh	MYLARAIAH ASSOCAITES
125	O.S. 1391/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	23-12-2020	Narayanappa Vs Subbanna	Srirama

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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 28-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	L.A.C. 38/2005 (HEARING)		THE SPL. LAND ACQUISITION OFFICER Vs MUNIYAMMA SINCE DBY LRS..	MS SINGHANIA AND PARTNER SRKKS
2	O.S. 1662/2005 (HEARING) IA/1/2005 IA/2/2005		MS SRI.CHAMUNDESWARI SUGARS LTD. REP BY JAYARAM Vs G R SRINIVASA REDDY	KESVY AND CO M.C.RAVI KUMAR
3	O.S. 105/2006 (HEARING) IA/1/2006		B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
4	O.S. 1509/2006 (HEARING) IA/1/2006		MUNIVENKATAPPA Vs CHANNAPPA	N.GANESH NN - D1 TO 4
5	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
6	O.S. 3043/2006 (HEARING) IA/1/2006		MALLAMMA Vs DODDA VEERABHADRAPPA	K. VARADARAJAN
7	O.S. 471/2010 (HEARING) IA/1/2010		RAMALAKSHMAMMA Vs KEMPALAKKIAH	DR.V.SREENIVASA
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
9	Misc 68/2016 (ARGUMENTS.) IA/1/2016		Chaithra B V Vs Shivanna	V P S
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 691/2010 (HEARING) IA/1/2010		NARAYANASWAMY Vs NYATAPPA AND OTHERS	K.SHIVASHANKAR
11	O.S. 872/2011 (HEARING) IA/1/2011		MANJULA Vs CHIKKALINGAIAH	AHSWATHANARAYANA and ASSOCIATES
12	O.S. 1254/2011 (HEARING) IA/1/2011 IA/2/2011		SARASAMMA Vs NANJAMMA.A	MAILAPPA.K
13	O.S. 1104/2012 (HEARING)		Muninarasamma Vs Jayamma	Ravi kumar
14	O.S. 1540/2012 (HEARING) IA/1/2012		Rajamma Vs Purushotham alias Rajanna	Satish.S.K
<u>4:00 P.M - 5:00 P.M</u>				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 314/2016 (HEARING) IA/1/2016		Vathsala R Manjunath Vs Ramaiah C	G M S
16	O.S. 539/2018 (HEARING) IA/1/2018 IA/2/2018		Rajanna C Vs Mylarappa	K M Manjunatha
17	O.S. 844/2018 (HEARING) IA/1/2018		Annapoorna Vs Venkatalakshamma	C Rajanna
18	O.S. 938/2020 (HEARING) IA/1/2020		NAGARATHNAMMA Vs NANJUNDAPPA K B	A G NAGARAJA
19	O.S. 792/2019 (ORDERS.) IA/1/2019 IA/2/2019		SHANTHAMMA ALIAS SALAMMA Vs V. VENKATESH	C. H. S.
20	R.A. 62/2020 (ORDERS.) IA/1/2020 IA/2/2020		LAKSHMAMMA Vs NANJAPPA B	K SUNDARAM
21	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
22	O.S. 942/2005 (EVIDENCE.) IA/1/2005	07-11-2020	LAKSHMANA Vs MUNEERAPPA	JACOB.A.
23	O.S. 1281/2008 (EVIDENCE.)	07-11-2020	MUTHURAJU Vs Y V RAMAIAH	V B Shivakumar
24	O.S. 928/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	07-11-2020	MUNIKRISHNAPPA Vs MUNITHAYAMMA	ANAND
25	O.S. 82/2012 (EVIDENCE.)	07-11-2020	LAKSHMAMMA Vs KEMPAMMA	RAJENDERA PRASAD
26	O.S. 1362/2012 (SUMMONS)	01-12-2020	Sowbhagya Vs Lakshamma	Bhaskara babu Gowda
27	O.S. 1749/2015 (SUMMONS) IA/1/2015	01-12-2020	Hemanth Kumar M Vs Mariyappa H K	A C S
28	O.S. 293/2016 (SUMMONS) IA/1/2016 IA/2/2016	01-12-2020	Kumari D V Sindhu Vs Venkatesh D S	M S B

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Cause List Date: 28-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1274/2016 (SUMMONS) IA/1/2016 IA/2/2016	01-12-2020	Ramesh S N Vs Annadanappa R	
30	O.S. 1449/2016 (SUMMONS) IA/1/2016 IA/2/2016	01-12-2020	Narendra Babu A M Vs Muniyappa	K Ananda
31	O.S. 573/2017 (SUMMONS) IA/1/2017	01-12-2020	Anjinamma Vs Shivanandakumar G T	G N J
32	M.C. 185/2017 (SUMMONS)	01-12-2020	Papaiah Vs Shashikala	S B Suresh
33	O.S. 638/2018 (SUMMONS) IA/1/2018	01-12-2020	Subramani Vs Shakuntalamma	K R Bharadwaj
34	O.S. 929/2018 (SUMMONS) IA/1/2018	01-12-2020	Muniyappa Vs Jangamaiah	V Manjunath
35	O.S. 1795/2018 (SUMMONS) IA/1/2018	01-12-2020	RADHA Vs NARAYANASWAMY	MAHESH B H
36	O.S. 237/2019 (SUMMONS) IA/1/2019	01-12-2020	RATHNAMMA Vs RAMASWAMY REDDY	B Amarnatha
37	O.S. 581/2019 (SUMMONS) IA/1/2019 IA/2/2019	01-12-2020	Lakshmamma Vs Ramachandra R	Pradeep B R
38	O.S. 1234/2019 (SUMMONS) IA/1/2019	01-12-2020	CHIKKARAJA Vs GEETHA	K R P
39	O.S. 1454/2019 (SUMMONS) IA/1/2019	01-12-2020	ANJI Vs NARAYANASWAMY	NAVEEN KUMAR
40	O.S. 1925/2019 (SUMMONS) IA/1/2019	01-12-2020	SALARPURIA HI-RISE PVT. LTD. REP. BY ASHWIN SANCHETI Vs M/S AKSHAY ENTERPRISES Rep. B P Kumar Babu and Kumudha Kumar Babu	KEERTHI HEGDE
41	O.S. 602/2020 (SUMMONS) IA/1/2020	01-12-2020	SHWETHA Vs MUNIYAPPA	NAVANEETHA
42	O.S. 342/2020 (A.D.R) IA/1/2020	01-12-2020	Rajanna B Vs Shamappa	Babu G N
43	O.S. 876/2010 (ISSUES.) IA/1/2010	01-12-2020	PARVATHAMMA Vs SIDDAMMA AND OTHERS	A.G.NAGARAJA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 806/2014 (EVIDENCE.) IA/1/2014	01-12-2020	S.N. Kamalamma Vs S.N. Puttamma	
45	O.S. 1975/2015 (EVIDENCE.) IA/1/2015	01-12-2020	Muniyappa Vs Mahimanna B M	Boja Raj
46	O.S. 2028/2015 (EVIDENCE.) IA/1/2015	01-12-2020	Rajendra Vs Vishalakshamma	Rajkumar N
47	Misc 54/2016 (EVIDENCE.) IA/1/2016	01-12-2020	Venkatesh Gowda Vs The State of Karnataka	V Vishwanath
48	O.S. 1758/2016 (EVIDENCE.) IA/1/2016	01-12-2020	Shafiulla Vs Abdul Salam	
49	O.S. 2/2017 (EVIDENCE.) IA/1/2016 IA/2/2016	01-12-2020	MANJANNA A.C. Vs PAPAMMA	N. RAVI SHANKAR
50	O.S. 951/2018 (EVIDENCE.)	01-12-2020	Munivenkataswamy M K Vs Manjunatha P	VRK
51	O.S. 1180/2018 (EVIDENCE.) IA/1/2018	01-12-2020	MOHAN KUMAR Vs JAYARAM	MANJUSHREE ASSOCIATES
52	O.S. 1304/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	01-12-2020	Chennappa Vs Appanna	Prabhakar
53	O.S. 1732/2018 (EVIDENCE.)	01-12-2020	Gopalakrishna S N Vs Shivanna S M	P R R
54	O.S. 356/2019 (EVIDENCE.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	01-12-2020	SHOBHA K Vs ROOPA K	Basavaraju P
55	L.A.C. 5/2019 (EVIDENCE.)	01-12-2020	Rajanna Vs The Special Land Aquisition Officer	Shaila Shree
56	L.A.C. 6/2019 (EVIDENCE.)	01-12-2020	Renuka Vs The Special Land Acquisition Officer	Shaila Shree
57	L.A.C. 7/2019 (EVIDENCE.)	01-12-2020	Poojamma Vs The Special Land Acquisition Officer	SHAILASHREE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	L.A.C. 8/2019 (EVIDENCE.)	01-12-2020	Munikrishnappa Vs The Special Land Acquisition Officer	SHAILASHREE
59	L.A.C. 9/2019 (EVIDENCE.)	01-12-2020	Lakshmana Rao T N Vs The Special Land Acquisition Officer	SHAILASHREE
60	L.A.C. 10/2019 (EVIDENCE.)	01-12-2020	Puttappa Vs The Special Land Acquisition Officer	SHAILASHREE
61	O.S. 528/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	01-12-2020	Sai Purvi Developers Rep. by its Partners P. Krishna and P. Prabhakar Naidu Vs Tony Tangaraj	S V Giridhar
62	O.S. 1571/2019 (EVIDENCE.) IA/1/2019	01-12-2020	Anjinappa Vs Munegowda	D N R

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
28.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 660/2008
2. O.S. 1086/2010	2. O.S. 1372/2009
3. O.S. 1999/2014	3. O.S. 176/2011
4. O.S. 377/2016	4. O.S. 549/2011
5. O.S. 407/2018	5. O.S. 24/2013
6. O.S. 619/2018	6. O.S. 1653/2018
7. O.S. 707/2019	7. O.S. 223/2019
8. O.S. 704/2019	8. O.S. 904/2020
9. M.C. 156/2019	9. M.C. 343/2019
10. M.C. 409/2019	10. M.C. 212/2020
11. O.S. 49/2014	

IV ASCJ 26.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 28-09-2020

MORNING SESSION

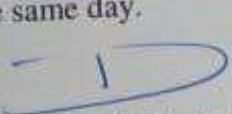
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 173/2007	Hearing	Sri. S.S
02	OS. 905/2020	Hearing	Sri. H.A
03	OS. 933/2020	Hearing	Sri. J.T.B
04	OS. 940/2020	Hearing	Sri. N.M
05	OS. 1105/2006	Arguments	Sri. GVH
06	OS. 1332/2008	Arguments	Sri. R.T.N
07	OS. 1310/2007	Arguments	Sri. C.R.R
08	OS. 1207/2011	Arguments	-----

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1129/2011	Hearing	Sri. K.S
02	OS. 792/2012	Hearing	Sri. K.V.M
03	OS. 595/2011	Hearing	Sri. P.G
04	OS. 988/2015	Arguments	Sri. S.M.Y
05	Misc. 61/2016	Arguments	Sri. RBS
06	RA. 92/2016	Arguments	Sri. V.D
07	RA. 93/2016	Arguments	Sri. VD

NOTE :

1. Only 15 matters posted for hearing / argument are available on 28.09.2020
2. The next date of hearing pertaining to other matters posted on 28.09.2020 will be given on the same day.


26/9/2020
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

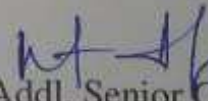
Cases Listed on 28-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1387/2005	Hearing
02	O.S. 2101/2006	Hearing
03	O.S. 2226/2006	Hearing
04	O.S. 1232/2006	Arguments
05	O.S. 608/2007	Evidence
06	O.S. 1227/2014	Evidence
07	O.S. 1741/2014	Evidence
08	O.S. 1504/2016	Evidence
09	O.S. 941/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1574/2007	Arguments
02	O.S. 1217/2007	Hearing
03	O.S. 343/2012	Hearing
04	O.S. 757/2015	Hearing
05	O.S. 1764/2016	Evidence
06	Elec. C 2/2017	Evidence
07	O.S. 747/2017	Evidence
08	O.S. 852/2017	Evidence
09	O.S. 927/2020	Orders


VI Addl. Senior Civil Judge, 26/09/2020
Bengaluru Rural District, Bengaluru.